GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA STARRED QUESTION NO.218 TO BE ANSWERED ON 08/08/2025

LEGAL GUARANTEE ON MSP

*218. SHRI JAVED ALI KHAN:

Will the Minster of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of meetings held by the Committee on Minimum Support Price (MSP) held during last three years till 1st August, 2025 along with the dates and agenda of the meetings, meeting-wise;
- (b) whether Government is contemplating to bring legislation during the current Monsoon session of Parliament to provide legal guarantee of MSP to farmers as per Swaminathan Committee recommendations i.e. C2 plus 50% formula;
- (c) if so, the details thereof; and
- (d) if not, the reasons for not fulfilling the written promise to farmers bodies in 2021?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF RAJYA SABHA STARRED QUESTION NO. 218 DUE FOR ANSWER ON 08TH AUGUST, 2025 REGARDING 'LEGAL GUARANTEE ON MSP'

(a) to (d): The Government is committed that the full benefits of MSP reach the farmers of the country. Hence a committee was constituted by the Government to provide MSP to the farmers of the country and to give suggestions on making the system more effective and transparent. Additionally, the Committee was asked to examine the feasibility of giving greater autonomy to the Commission for Agricultural Costs and Prices (CACP) and ways to make it more scientific; and with a view to ensuring higher prices, mandate has also been given to give suggestions for strengthening the agricultural marketing system as per the changing needs of the country. This committee is also working on the topics of natural farming and crop diversification. Since its inception, the committee has been holding regular meetings to deliberate on these key issues and develop actionable recommendations. Overall, 45 meetings including 39 sub-committee/ sub-group meetings have been held till date.

Every Year Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. The Union Budget for 2018-19 had announced the pre-determined principle to keep MSPs at levels of one and half times of the cost of production. Accordingly, Government had increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards, which has benefitted the farmers of the country. During 2014-15 to 2024-25, the procurement and MSP amount paid to farmers are given below:

| Procurement (In Lakh Metric Tonne) | MSP amount paid to farmers (In Rs Lakh Crores) |
|------------------------------------|------------------------------------------------|
| 11,503 | 23.90 |
